

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 62/1332/2021

This the 16^h day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sheeraj Ahmad BhatApplicant

(By Advocate:-Mr Mudasir Bin Hasan)

Versus

State of Jammu and Kashmir & Others.Respondents

**ORDER
[ORAL]**

(Delivered by Hon'ble Mr.Anand Mathur, Member-A)

Learned counsel for the applicant seeks permission to withdraw the present OA with liberty to file a fresh one.

2. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/kdr/